

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JARDEN CONSUMER SOLUTIONS OF INDIA PRIVATE LIMITED

1.	Name of corporate person	JARDEN CONSUMER SOLUTIONS OF INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	12/11/2007
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number- / Limited Liability Identity Number of corporate person	U52100MH2007PTC210704
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	B-204, Universal Business Park Off Saki Vihar Road, Chandivli Farm Road, Mumbai 400072, Maharashtra, India
6.	Liquidation Commencement Date Of Corporate Person	10 th March, 2020
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Sekar Ananthanarayan B 305, Sai Jyote, Lalubhai Park West, Vile Parle (W), Mumbai - 400056, Maharashtra, India Email: a.sekar.cs@gmail.com Tel.: 9820229134 IP Registration No: IBBI/IPA-003/IP-N00052/2017-18/10492
8.	Last date for submission of claims	8 th April, 2020

Notice is hereby given that Jarden Consumer Solutions of India Private Limited has commenced voluntary liquidation on 10th March, 2020.

The stakeholders of Jarden Consumer Solutions of India Private Limited are hereby called upon to submit a proof of their claims, on or before 8th April, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sekar Ananthanarayan
Liquidator

Date: 10th March, 2020
Place: Mumbai